

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 20

C.P. (IB)/1036(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES:

**JONES LANG LASALLE PROPERTY
CONSULTANTS INDIA PRIVATE LIMITED
V/s
SKY ONE CORPORATE PARK LLP**

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

The Proxy Counsel for the Applicant appears and seeks some time as arguing Counsel is not available. List this matter on Board on **05.04.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh